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## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/16	TP 165/17	Hearing	391 / 394	Indecomm Global Services(India) Pvt. Ltd.,

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

A Liverale for potito

SIGNATURE

1. SATI. P. FOHN
SPJ Cegy

Counsel for petitioner is present. He requested one week time as he would file memo for withdrawal of the petition.

List it on 15.06.2017.

MEMBER (J)

MEMBER (T)